56

# (c) whether Government are aware that air pollution by auto exhaust is seriously threatening

the health of the urban population; and if so, what steps have been taken by Government to check it? THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY

MINISTRY OF HEALTH AND FAMILY PLANNING/ स्वास्थ्य ग्रोर परिवार नियोजन

#### मंत्रानय न राज्य मंत्री (I'ROF. D. P.

CHAITOPADHYAYA): (a) and (b) The Central Public Health Engineering Institute, Nagpur, carried out a short-term survey in 1968-69 in four cities i.e. Bombay, Delhi, Calcutta and Nagpur, with a view to assess she air quality and to determine the level of pollution in these cities. In the report published by the Institute, the city of Calcutta has been referred as "the most polluted city" of the Lour cities studied in the short-term survey.

(c) Government is fully aware of the problem of air pollution in the country and proposes to bring forth legislation on the subject.

As regards the specific problem of Calcutta, the Calcutta Metropolitan Development Authority has already approached the Central Public Health Engineering Research Institute to put up a proposal for conducting air pollution survey taking into account nil the aspects of pollution lor the metropolitan city.

105. [Transferred to tin: 30th July, 1971.]

## SIIASTRI SIRIMAVO AGREEMENT ON REPATRIA TION OF INDIANS FROM CEYLON

10(i. SHR1 COLAP BARBORA:

SHRI CHITTA BASU :

KUMAR! SHANTA VASHIST:

Will the Minister of EXTERNAL

AFFAIRS/ दिवन मंडर be pleased to

slate the progress in the implementation of Shasti i-Sii imavo Agreement of 1964 on the grant of citizenship lo persons of Indian origin and repatriation of these Indians who wanted to return to India?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS/ Generation of the second seco

#### CLEARANCE OF THE PACKAGES OF ANTI-CHOLERA VACCINE

107. DR. B. N. ANTANI:

# SHRI SUNDAR MANI PATEL:

## SHRI K. C. PANDA:

Will the Minister of HEALTH AND

FAMILY PLANNING/ स्व स्थय स्रोर परिवार

नियाजन मंत्री be pleased to state:

(a) whether Government's attention has bin drawn to a report which appeared in the Times of India' dated the 13th June, 1!)71 lo the effect that Air India took two days to clear 72 huge packages of anti-cholera vaccine received from France and the I'AR for Bangla Desh refugees;

(b) whether Government have received a:>\ repoi i in this regard;

(L) whether the vaccine due to exposure to Min has been rendered useless; and

(d) if so. what action has been taken by mment against persons responsible for

this negligence?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING THE REPORT OF THE AND FAMILY PLANNING TOPADHYAYA): (a) to (c) 72 packages of anticholera vaccine were received at Palam Air port, New Delhi on the morning of the Illh June, I'l/1 by Air India from Bombay. A li n packages of Che vaccine were damaged and required re-packing under the supervision of Customs ~nd security staff. Accordingly, the damaged packages were repacked and the entire consignment was despatched to Calcutta on the 14th June. 1171. In the meantime, the consignments were kept in a cool place. The vaccine was not rendered useless.

(d) Docs not arise.

Ids. [Transferred lo the 29tfi fuly, 1971]

#### CAPACTTS UTILISATION OF UNITS PRODUCING DEFENCE EQUIPMENT

109. SHRI A. G. KULKARNI: SHRI N. P. CHOUDHARI: SH RIM ATI VIMAL PUNJAB DESHMUKH: SHRI 11. S. SAVNEKAR: SHRI S. B, BOBEDY:

Will the Minister of DEFENCE, **ten** is be pleased Lo state: